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Title: Introduction of the National Commission for Small and Tiny Industries Bill, 2007.

SHRI K.S. RAO (ELURU): I beg to move for leave to introduce a Bill to provide for the setting up of a National Commission for Small and Tiny Industries and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted introduce a Bill to provide for the setting up of a National Commission for Small and Tiny Industries and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI K.S. RAO : I introduce the Bill.

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